

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

122. M.A. 1780/2019
M.A. 15/2018
IN
C.P.(IB)-852(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Aesthetique Solutions (Heena Prakash Desai)
V/s.
Best Deal Tv Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Mitali Bhatt a/w Adv. Ayush Rajani for the Applicant and Adv. Nitish Banger for the R-4, CS Prashant Thakre for the Respondent Nos. 1 2 3 & 5 are present.

M.A. 15/2018

1. Ld. Company Secretary, Mr. P.S. Thakre is directed to place on record the details of persons who are authorized to appear on behalf of R-1, R-2, R-3 & R-5 by way of additional affidavit after serving on other side within two weeks.
2. List on **15.05.2024**.

M.A. 1780/2019

3. The above application has been filed by Liquidator for dissolution of the Corporate Debtor. List on **20.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)